

533 Bill Introduced  
of Urgent Public Importance  
15.48 1/2 hrs

PHALGUNA 5, 1915 (SAKA)

Bill Introduced 534

CONSTITUTION (AMENDMENT) BILL

(Amendment of Articles 15 and 16)

[English]

SHRI SYED SHAHABUDDIN  
(Kishanganj): Sir, I beg to move for leave to  
introduce a Bill further to amend the Con-  
stitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Constitution of India."

*The motion was adopted.*

SHRI SYED SHAHABUDDIN: Sir, I in-  
troduce the Bill.

15.49 hrs.

CHILD LABOUR (ABOLITION) BILL\*

[English]

SHRI CHITTA BASU (Basarat): Sir, I  
beg to move for leave to introduce a Bill to  
provide for the abolition of child labour and  
for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-  
duce a Bill to provide for the aboli-  
tion of child labour and for matters  
connected therewith."

*The motion was adopted.*

SHRI CHITTA BASU: Sir, I introduce  
the Bill.

15.49 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL

(Substitution of new Article for Article  
285)

[English]

SHRI CHITTA BASU (Basarat): Sir, I  
beg to move for leave to introduce a Bill  
further to amend the Constitution of India"

MR. CHAIRMAN: The question is:

"The question is that leave be  
granted to introduce a Bill further  
to amend the Constitution of India"

*The motion was adopted.*

SHRI CHITTA BASU: Sir, I introduce  
the Bill.

15.50 hrs

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Seventh Schedule).

[English]

SHRI CHITTA BASU (Basarat): Sir, I  
beg to move for leave to introduce a Bill

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\* Published in the Gazette of India Extraordinary, Part-II, Section 2 dated 24.2.1994.